

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2729
TO BE ANSWERED ON 19TH DECEMBER, 2024**

ISSUES RELATED TO MTNL, MUMBAI

2729 SHRI CHANDRAKANT HANDORE:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that at present there is no regular Executive Director in MTNL Mumbai to oversee the left monetization work, if so, the reasons therefor;
- (b) whether it is also a fact that the Ministry has specific orders for obviating the post of the Executive Director, if so, the details thereof; and
- (c) whether Government has any plans to implement for faster monetization of assets for reviving MTNL?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) The charge of Executive Director, MTNL Mumbai is being looked after by Executive Director, MTNL Delhi w.e.f. 13.11.2024.
- (b) No, Sir.
- (c) For monetization of properties of MTNL, properties valuing more than Rs. 100 Crore each are being monetized through NLMC (National Land Monetization Corporation), properties valuing below Rs. 100 Crore and upto Rs. 10 Crore each are being monetized by approval of Group of Ministers (GoM) while properties valuing below Rs. 10 Crore each are being monetized through MTNL Board.
